GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2534 TO BE ANSWERED ON 02.08.2018

HOUSES CONSTRUCTED UNDER PMAY IN ASSAM

2534. SHRI NABA KUMAR SARANIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Pradhan Mantri Awas Yojana (PMAY) is a social welfare flagship programme to provide housing for rural poor in the country;
- (b) if so, the details thereof;
- (c) the number of houses constructed in Assam, particularly in the districts falling under Kokrajhar Parliamentary Constituency, during the last five years; and
- (d) the quantum of funds utilized in the said State, particularly in the districts falling under Kokrajhar Parliamentary Constituency, during the said period, year-wise?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a) & (b): To achieve the objective of "Housing for All" by 2022, the erstwhile rural housing scheme Indira Awaas Yojna (IAY) has been restructured into Pradhan Mantri Awaas Yojna-Gramin(PMAY-G) w.e.f 1st April, 2016. Under PMAY-G financial assistance for construction of house is provided to the beneficiaries identified from Socio-Economic and Caste Census (SECC), 2011 list and as verified by Gram Sabha. In first phase, 1.0 crore houses are targeted for construction over a period of three years from 2016-17 to 2018-19.
- (c) & (d): Information on five districts namely, Kokrajhar, Chirang, Bongaigaon, Barpeta and Baksa, that fall under Kokrajhar Parliamentary Constituency, and the State of Assam about houses constructed and funds released to beneficiaries is given at Annexure-I.

Annexure-I

Annexure refers to Lok Sabha Unstarred Question No. 2534 due for answer on 02.08.2018

Unit in nos.& Rs. In lakh)

| Year | Kokrajhar | | Chirang | | Bongaigaon | | Barpeta | | Baksa | | Assam | |
|---------|-------------|---------------|-------------|---------------|-------------|---------------|-------------|---------------|-------------|---------------|-------------|---------------|
| | House | Funds |
| | constructed | Released to |
| | | Beneficiaries |
| 2013-14 | 1456 | 1706.485 | 1638 | 1286.812 | 1164 | 783.733 | 1969 | 4238.095 | 1678 | 1306.817 | 57899 | 56103.443 |
| 2014-15 | 2142 | 5357.983 | 2401 | 1785.581 | 2024 | 2548.48 | 2442 | 3713.591 | 1174 | 2389.189 | 73342 | 90110.649 |
| 2015-16 | 1416 | 3161.515 | 296 | 2721.893 | 2392 | 2443.1 | 10249 | 4961.944 | 668 | 2434.859 | 71803 | 82378.892 |
| 2016-17 | 16103 | 3005.199 | 6973 | 2164.84 | 4748 | 1015.872 | 12126 | 2681.493 | 14473 | 2565.268 | 249698 | 62273.369 |
| 2017-18 | 1459 | 7252.722 | 1119 | 2930.697 | 916 | 2990.252 | 3018 | 12716.704 | 3901 | 8559.145 | 55404 | 164306.051 |

Data as reported by the State on AwaasSoft as on 31.07.2018